# GOVERNMENTOF INDIA MINISTRY OF FINANCE DEPARTMENTOF FINANCIAISERVICES LOK SABHA

#### **UNSTARRED QUESTION NO. 6580**

## TO BE ANSWERED ON THE 6<sup>TH</sup> APRIL 2018/CHAITRA16, 1940(SAKA)

#### Scams in Private and Foreign Banks

### 6580. SHRI JAYADEV GALLA:

Willthe Ministerof FINANCE be pleased to state:

- (a) whether the nationalised banks, private and foreign banks are involved in frauds estimated to be between Rs. 25000 to Rs. 35000 crores and if so, the details thereof;
- (b) the present stage of investigation and the reasons for banks issued LoUs without the approval of the Board and the Punjab National Bank (PNB) issued LoUs without making entries in the bank systems;
- (c) the details of PNB first started issuing LoUs and subsequent issuance of LoUs month-wise;
- (d) whether it is the first instance of breach of SWIFT anywherein the worldand if so, the details thereof; and
- (e) the present status of investigation and steps taken to bring back the absconding businessmeninvolved in the scam to India?

#### **ANSWER**

The Ministerof State in the Ministryof Finance (SHRISHIV PRATAPSHUKLA)

(a) to (e): Informationis being collected and will be laid on the Table of the House.